

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM CHAIRMAN : Papers to be laid on the Table; Ghatowar *ji*.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Kapil Sibal, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No.LT 7267/15/12]

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Shri V. Narayanasamy, I beg to lay on the Table:-

- (1) A copy of the Right to Information Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 603(E) in Gazette of India dated 31st July, 2012 under sub-section (1) of Section 29 of the Right to Information Act, 2005.

[Placed in Library, See No.LT 7268/15/12]

- (2) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy, for the year 2012-2013.

[Placed in Library, See No.LT 7269/15/12]

- (ii) Memorandum of Understanding between the Electronics Corporation of India Limited and the Department of Atomic Energy, for the year 2012-2013.

[Placed in Library, See No.LT 7270/15/12]

- (iii) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy, for the year 2012-2013.

[Placed in Library, See No.LT 7271/15/12]

- (iv) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy, for the year 2012-2013.

[Placed in Library, See No.LT 7272/15/12]

- (v) Memorandum of Understanding between the Bharatiya Nabhikiya Vidyut Nigam Limited and the Department of Atomic Energy, for the year 2012-2013.

[Placed in Library, See No.LT 7273/15/12]

- (3) A copy of the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 158 in Gazette of India dated 30th June, 2012 under sub-section (4) of Section 30 of the Atomic Energy Act, 1962.

[Placed in Library, See No.LT 7274/15/12]

(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shrimati D. Purandeswari, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2010-2011.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No.LT 7275/15/12]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Indian Institute of Information Technology and Management, Gwalior, for the year 2010-2011.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Atal Bihari Indian Institute of Information Technology and Management, Gwalior, for the year 2010-2011.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No.LT 7276/15/12]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2010-2011.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No.LT 7277/15/12]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2010-2011.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No.LT 7278/15/12]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2010-2011.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No.LT 7279/15/12]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Patna, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Patna, for the year 2010-2011, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Patna, for the year 2010-2011.

- (12) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No.LT 7280/15/12]

- (13) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra, for the year 2010-2011, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kendriya Hindi Shikshan Mandal, Agra, for the year 2010-2011.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No.LT 7281/15/12]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Uttarakhand, Dehradun, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Uttarakhand, Dehradun, for the year 2010-2011.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No.LT 7282/15/12]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Karnataka, Bengaluru, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Karnataka, Bengaluru, for the year 2010-2011.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No.LT 7283/15/12]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhijan Assam, Guwahati, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhijan Assam, Guwahati, for the year 2009-2010.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No.LT 7284/15/12]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2009-2010.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No.LT 7285/15/12]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Bal Bhavan, New Delhi, for the year 2010-2011.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No.LT 7286/15/12]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Indore, Indore, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Indore, Indore, for the year 2010-2011.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No.LT 7287/15/12]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2010-2011.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No.LT 7288/15/12]

(29) A copy of the Annual Accounts (Hindi and English versions) of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, for the year 2008-2009, together with Audit Report thereon.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No.LT 7289/15/12]

(31) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Madhya Pradesh, Bhopal, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Madhya Pradesh, Bhopal, for the year 2010-2011.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No.LT 7290/15/12]

(33) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2010-2011, together with Audit Report thereon.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No.LT 7291/15/12]

(35) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2010-2011, together with Audit Report thereon.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No.LT 7292/15/12]

- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2009-2010.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library, See No.LT 7293/15/12]

- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, for the year 2010-2011.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No.LT 7294/15/12]

- (41) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Mizoram, Aizawl, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Rashtriya Madhyamik Shiksha Abhiyan Mizoram, Aizawl, for the year 2009-2010.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No.LT 7295/15/12]

- (43) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Uttar Pradesh, Lucknow, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Uttar Pradesh, Lucknow, for the year 2009-2010.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No.LT 7296/15/12]

- (45) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Meghalaya, Shillong, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Meghalaya, Shillong, for the year 2010-2011.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No.LT 7297/15/12]

- (47) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Gujarat, Gandhinagar, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Gujarat, Gandhinagar, for the year 2009-2010.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No.LT 7298/15/12]

(49) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Tamil Nadu,

Chennai, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Tamil Nadu, Chennai, for the year 2010-2011.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library, See No.LT 7299/15/12]

(51) A copy each of the following Notifications (Hindi and English versions) under Section 24 of the All India Council for Technical Education Act, 1987:-

(i) The All India Council for Technical Education (Establishment of Mechanism for Grievance Redressal) Regulations, 2012 published in Notification No. F. No. 37-3/Legal/2012 in Gazette of India dated 7th June, 2012.

(ii) The AICTE (Information for Maintenance of Standards and Conduct of Inspection of Technical Entities of Universities) Regulations, 2012 published in Notification No. F. No. S.O.37-3/Legal/2012 in Gazette of India dated 25th June, 2012.

[Placed in Library, See No.LT 7300/15/12]

(52) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2010-2011, together with Audit Report thereon.

(53) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (52) above.

[Placed in Library, See No.LT 7301/15/12]

(54) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2009-2010.

(55) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (54) above.

[Placed in Library, See No.LT 7302/15/12]

(56) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram Education Mission Society, Aizawl, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram Education Mission Society, Aizawl, for the year 2009-2010.

(57) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (56) above.

[Placed in Library, See No.LT 7303/15/12]

(58) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Implementation Society U.T. of Dadra and Nagar Haveli, Silvassa, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Implementation Society U.T. of Dadra and Nagar Haveli, Silvassa, for the year 2010-2011.

(59) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (58) above.

[Placed in Library, See No.LT 7304/15/12]

(60) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Puducherry,

Puducherry, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Puducherry, Puducherry, for the year 2009-2010.

(61) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (60) above.

[Placed in Library, See No.LT 7305/15/12]

(62) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shikshana Abhiyana Karnataka, Bangalore, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shikshana Abhiyana Karnataka, Bangalore, for the year 2010-2011.

(63) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (62) above.

[Placed in Library, See No.LT 7306/15/12]

(64) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Tripura, Agartala, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Tripura, Agartala, for the year 2010-2011.

(65) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (64) above.

[Placed in Library, See No.LT 7307/15/12]

(66) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan U.T. Mission Authority Andaman and Nicobar Islands, Port Blair, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan U.T. Mission Authority Andaman and Nicobar Islands, Port Blair, for the year 2010-2011.

(67) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (66) above.

[Placed in Library, See No.LT 7308/15/12]

(68) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Puducherry, Puducherry, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Puducherry, Puducherry, for the year 2010-2011.

(69) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (68) above.

[Placed in Library, See No.LT 7309/15/12]

(70) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Puducherry, Puducherry, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Puducherry, Puducherry, for the year 2010-2011.

(71) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (70) above.

[Placed in Library, See No.LT 7310/15/12]

(72) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi University, Rono Hills, for the year 2010-2011, together with Audit Report thereon.

(73) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (72) above.

[Placed in Library, See No.LT 7311/15/12]

(74) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Elementary Education (Sarva Shiksha Abhiyan), Jaipur, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Elementary Education (Sarva Shiksha Abhiyan), Jaipur, for the year 2010-2011.

(75) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (74) above.

[Placed in Library, See No.LT 7312/15/12]

(76) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan) Madhya Pradesh, Bhopal, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan) Madhya Pradesh, Bhopal, for the year 2010-2011.

(77) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (76) above.

[Placed in Library, See No.LT 7313/15/12]

(78) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2010-2011.

(79) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (78) above.

[Placed in Library, See No.LT 7314/15/12]

(80) A copy of Notification No. S.O. 1510(E) (Hindi and English versions) published in Gazette of India dated 6th July, 2012, regarding extension of supersession of the National Council for Teacher Education for a further period of six months with effect from 7th July, 2012, issued under sub-section (1) of Section 30 of the National Council for Teacher Education Act, 1993.

[Placed in Library, See No.LT 7315/15/12]

(81) A copy each of the following Notifications (Hindi and English versions) under Section 28 of the University Grants Commission Act, 1956:-

(i) The University Grants Commission (Affiliation of Colleges by Universities (1st Amendment) Regulations, 2012 published in Notification No. F. No. 1-7/2007(CPP-1/C) in Gazette of India dated 26th March, 2012.

(ii) The UGC (Affiliation of Colleges by Universities) Regulations, 2009 published in Notification No. 8 in weekly Gazette of India dated 26th February, 2010.

(82) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (81) above.

...(Interruptions)

[Placed in Library, See No.LT 7316/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Securities and Exchange Board of India, Mumbai, for the year 2011-2012 under sub-section (2) of Section 18 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library, See No.LT 7317/15/12]

- (2) A copy of the Notification No. G.S.R. 616(E) (Hindi and English versions) published in Gazette of India dated 6th August, 2012, together with an explanatory memorandum seeking to extend levy of anti-dumping duty imposed on imports of 'Hexamine originating in, or exported from, Saudi Arab and Russia upto and inclusive of 24th July, 2013, pending outcome of Sunset review investigations being conducted by the Directorate General of Anti-dumping and Allied duties, under sub-section (7) of Section 9A of the Customs Tariff Act, 1975.

[Placed in Library, See No.LT 7318/15/12]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2011-2012, under sub-section (5) of Section 48 of the National Bank for Agriculture and Rural Development Act, 1981.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2011-2012.

[Placed in Library, See No.LT 7319/15/12]

- (4) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporations) Regulations, 2012 published in Notification No. F. No. LAD-NRO/GN/2012-13/07/13546 in Gazette of India dated 20th June, 2012.
- (ii) The Securities and Exchange Board of India (Employees' Service) (Amendment) Regulations, 2012 published in Notification No. F. No. LAD-NRO/GN/2012-13/03/5290 in Gazette of India dated 2nd May, 2012.
- (iii) The Securities and Exchange Board of India (Alternative Investment Funds) Regulations, 2012 published in Notification No. F. No. LAD-NRO/GN/2012-13/04/11262 in Gazette of India dated 21st May, 2012.
- (iv) The Securities and Exchange Board of India (Merchant Bankers) (Amendment) Regulations, 2012 published in Notification No. F. No. LAD-NRO/GN/2011-12/40/7335 in Gazette of India dated 29th March, 2012.

[Placed in Library, See No.LT 7320/15/12]

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 38 of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002:-

- (i) The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Central Registry) Rules, 2011 published in Notification No. G.S.R. 276(E) in Gazette of India dated 31st March, 2011.
- (ii) The Security Interest (Enforcement) (Amendment) Rules, 2012 published in Notification No. S.O. 1578(E) in Gazette of India dated 13th July, 2012.

[Placed in Library, See No.LT 7321/15/12]

(6) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

- (i) G.S.R.546(E) published in Gazette of India dated 9th July, 2012 together with an explanatory memorandum making certain amendments in the five notifications, mentioned therein.
- (ii) G.S.R.498(E) published in Gazette of India dated 22nd June, 2012 together with an explanatory memorandum making certain amendments in the five notifications, mentioned therein.
- (iii) The Courier Imports and Exports (Electronic Declaration and Processing) Amendment Regulations, 2012 published in Notification No. G.S.R. 592(E) in Gazette of India dated 26th July, 2012, together with an explanatory memorandum.
- (iv) S.O.1836(E) published in Gazette of India dated 14th August, 2012 together with an explanatory memorandum making certain amendments in Notification No. 36/2001-Cus.,(N.T.) dated 3rd August, 2001.
- (v) S.O.1851(E) published in Gazette of India dated 16th August, 2012 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for imported and export goods.

[Placed in Library, See No.LT 7322/15/12]

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 94 of the Finance Act, 1994:-

- (i) G.S.R.620(E) published in Gazette of India dated 7th August, 2012 together with an explanatory memorandum making certain amendments in Notification No. 25/2012-Service Tax dated 20th June, 2012.
- (ii) G.S.R.621(E) published in Gazette of India dated 7th August, 2012 together with an explanatory memorandum making certain amendments in Notification No. 30/2012-Service Tax dated 20th June, 2012.
- (iii) The Service Tax (Third Amendment) Rules, 2012 published in Notification No. G.S.R. 622(E) in Gazette of India dated 7th August, 2012, together with an explanatory memorandum.

[Placed in Library, See No.LT 7323/15/12]

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the India Infrastructure Finance Company Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the India Infrastructure Finance Company Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 7324/15/12]

(b) (i) Review by the Government of the working of the United India Insurance Company Limited, Chennai, for the year 2011-2012.

(ii) Annual Report of the United India Insurance Company Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 7325/15/12]

(9) A copy of the Memorandum of Understanding (Hindi and English versions) between the Security Printing and Minting Corporation of India Limited and the Ministry of Finance for the year 2012-2013.

[Placed in Library, See No.LT 7326/15/12]

(10) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2012 together with Auditor's Report thereon:-

(i) Baroda Uttar Pradesh Gramin Bank, Raebareli

[Placed in Library, See No.LT 7327/15/12]

(ii) Kshetriya Kisan Gramin Bank, Mainpuri

[Placed in Library, See No.LT 7328/15/12]

(iii) Purvanchal Gramin Bank, Gorakhpur

[Placed in Library, See No.LT 7329/15/12]

(iv) Haryana Gramin Bank, Rohtak

[Placed in Library, See No.LT 7330/15/12]

(v) Neelachal Gramya Bank, Bhubaneswar

[Placed in Library, See No.LT 7331/15/12]

(vi) Baroda Gujarat Gramin Bank, Bharuch

[Placed in Library, See No.LT 7332/15/12]

(vii) Narmada Malwa Gramin Bank, Indore

[Placed in Library, See No.LT 7333/15/12]

(viii) Shreyas Gramin Bank, Aligarh

[Placed in Library, See No.LT 7334/15/12]

(ix) Wainganga Krishna Gramin Bank, Solapur

[Placed in Library, See No.LT 7335/15/12]

(x) Prathama Bank, Moradabad

[Placed in Library, See No.LT 7336/15/12]

(xi) Surguja Kshetriya Gramin Bank, Surguja

[Placed in Library, See No.LT 7337/15/12]

(xii) Jhabua Dhar Kshetriya Gramin Bank, Jhabua

[Placed in Library, See No.LT 7338/15/12]

(xiii) Nagaland Rural Bank, Kohima

[Placed in Library, See No.LT 7339/15/12]

(xiv) Ellaquai Dehati Bank, Srinagar

[Placed in Library, See No.LT 7340/15/12]

(xv) Uttar Bihar Gramin Bank, Mujaffarpur

[Placed in Library, See No.LT 7341/15/12]

(xvi) Kalinga Gramya Bank, Cuttack

[Placed in Library, See No.LT 7342/15/12]

(xvii) Andhra Pragathi Grameena Bank, Kadapa

[Placed in Library, See No.LT 7343/15/12]

(11) A copy of the Annual Reports (Hindi and English versions) on the working and activities of the State Bank of India, State Bank of Patiala, State Bank of Mysore, State Bank of Hyderabad, State Bank of Travancore and State Bank of Bikaner & Jaipur, for the year 2011-2012, alongwith Audited Accounts under sub-section (4) of Section 40 of the State Bank of India Act, 1955 and sub-section (3) of Section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

[Placed in Library, See No.LT 7344/15/12]

(12) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980:-

(i) Report on the working and activities of the Allahabad Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7345/15/12]

(ii) Report on the working and activities of the Bank of Maharashtra for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7346/15/12]

(iii) Report on the working and activities of the Central Bank of India for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7347/15/12]

(iv) Report on the working and activities of the Dena Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7348/15/12]

(v) Report on the working and activities of the Indian Overseas Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7349/15/12]

(vi) Report on the working and activities of the Punjab National Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7350/15/12]

(vii) Report on the working and activities of the Union Bank of India for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7351/15/12]

(viii) Report on the working and activities of the UCO Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7352/15/12]

(ix) Report on the working and activities of the Bank of Baroda for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7353/15/12]

(x) Report on the working and activities of the Canara Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7354/15/12]

(xi) Report on the working and activities of the Corporation Bank of India for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7355/15/12]

(xii) Report on the working and activities of the Indian Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7356/15/12]

(xiii) Report on the working and activities of the Oriental Bank of Commerce for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7357/15/12]

(xiv) Report on the working and activities of the Syndicate Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7358/15/12]

(xv) Report on the working and activities of the United Bank of India for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7359/15/12]

(xvi) Report on the working and activities of the Vijaya Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7360/15/12]

(xvii) Report on the working and activities of the Andhra Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7361/15/12]

(xviii) Report on the working and activities of the Bank of India for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7362/15/12]

(xix) Report on the working and activities of the Punjab and Sind Bank for the year 2011-2012, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No.LT 7363/15/12]

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:-

(i) The Vidisha Bhopal Regional Rural Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. Praka/Karmik/00140/2011-12 in Gazette of India dated 10th August, 2011.

(ii) The Himachal Grameen Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 300 in Gazette of India dated 15th November, 2010.

(iii) The Manipur Rural Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. MRB/RRB-Act/1/2011-12/306 in Gazette of India dated 2nd July, 2011.

(iv) The Nagaland Rural Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. NRB/28/HO/12/854 in Gazette of India dated 6th November, 2010.

- (v) The Baroda Rajasthan Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. B.R.G.B./H.O./2010-11/Maa.Sa.Pra./7381 in Gazette of India dated 14th February, 2011.
- (vi) The Haryana Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. HGB/HRD/2010/5250 in Gazette of India dated 13th September, 2010.
- (vii) The Satpura Narmada Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 280 in Gazette of India dated 30th October, 2010.
- (viii) The Sulej Gramin Bathinda (Punjab) Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. RRB/HO/Staff/2011/769 in Gazette of India dated 7th May, 2011.
- (ix) The Bangiya Gramin Vikash Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 303 in Gazette of India dated 15th November, 2010.
- (x) The Kashi Gomti, Samyut Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. K.G.S.G.B./HQ/Pers./468/2011 in Gazette of India dated 24th May, 2011.
- (xi) The Vananchal Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. HQ/Per./679/2010-11 in Gazette of India dated 4th April, 2011.
- (xii) The J&K Grameen Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. 293 in Gazette of India dated 6th November, 2010.
- (xiii) The Meghalaya Rural Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 302 in Gazette of India dated 15th November, 2010.
- (xiv) The Kalinga Gramya Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 306 in Gazette of India dated 19th November, 2010.
- (xv) The Krishna Grameena Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. Item No. 20 in Gazette of India dated 16th May, 2011.
- (xvi) The Chhattisgarh Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. F. No. Staff/610/2010-11 in Gazette of India dated 17th March, 2011.
- (14) Sixteen statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No.LT 7364/15/12]

(15) A copy of the Notification No. S.O. 1605(E) (Hindi and English versions) published in Gazette of India dated 18th July, 2012, notifying M/s Sun Pharmaceutical Industries Limited, Acme Plaza, Adheri Kurla Road, Andheri (East), Mumbai-400 059 to import morphine, codeine, thebaine and their salts for use in manufacture of products to be exported, after following the procedure under rule 55 of the Narcotic Drugs and Psychotropic Substances Act, 1985 under Section 77 of the said Act, together with an explanatory memorandum.

[Placed in Library, See No.LT 7365/15/12]

(16) A copy of the Notification No. F. No. SMD/450 (Hindi and English versions) published in Gazette of India dated 25th June, 2012, making certain amendments to the Regulations of the Subsidiary Banks General Regulation, 1959 under sub-section (4) of Section 63 of the State Bank of India (Subsidiary Banks) Act, 1959, together with an explanatory memorandum.

[Placed in Library, See No.LT 7366/15/12]

(17) A copy of the Income-tax (Dispute Resolution Panel) (First Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. S.O. 1967(E) in Gazette of India dated 24th August, 2012, under Section 296 of the Income-tax Act, 1961, together with an explanatory memorandum.

[Placed in Library, See No.LT 7367/15/12]

(18) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-

- (1) The Foreign Exchange Management (Transfer or Issue of Security by a person Resident outside India) (Second Amendment) Regulations, 2012 published in Notification No. G.S.R.606(E) in Gazette of India dated 3rd August, 2012.
- (2) The Foreign Exchange Management (Transfer or Issue of Any Foreign Security) (Amendment) Regulations, 2012 published in Notification No. G.S.R.607(E) in Gazette of India dated 3rd August, 2012.
- (3) The Foreign Exchange Management (Foreign Exchange Derivative Contracts) (Amendment) Regulations, 2012 published in Notification No. G.S.R.608(E) in Gazette of India dated 3rd August, 2012.
- (4) The Foreign Exchange Management (Transfer or Issue of any Foreign Security) (Amendment) Regulations, 2012 published in Notification No. G.S.R.609(E) in Gazette of India dated 3rd August, 2012.
- (5) The Foreign Exchange Management (Borrowing or Lending in Foreign Exchange) (Amendment) Regulations, 2012 published in Notification No. G.S.R.610(E) in Gazette of India dated 3rd August, 2012.

[Placed in Library, See No.LT 7368/15/12]

...(Interruptions)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) सेमीकंडक्टर इंटीग्रेटेड सर्किट लेआउट डिजाईन रजिस्ट्री के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (2) सेमीकंडक्टर इंटीग्रेटेड सर्किट लेआउट डिजाईन रजिस्ट्री के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

â€!(ब्यवधान)

[Placed in Library, See No.LT 7369/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Coal India Limited and the Ministry of Coal for the year 2012-2013.

[Placed in Library, See No.LT 7370/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2012-2013.

[Placed in Library, See No.LT 7371/15/12]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the ITI Limited and the Department of Telecommunications, Ministry of Communications and Information Technology, for the year 2012-2013.

[Placed in Library, See No.LT 7372/15/12]

...(Interruptions)
